

**MINUTES OF NORMS COMMITTEE (NC-7) OF
PLASTIC & RUBBER PRODUCTS'
MEETING NO.19/AM20
(HELD ON 12.03.2020)
UNDER THE CHAIRMANSHIP OF
SHRI VIJAY KUMAR, ADDL. DGFT**

Meeting No. 19/87-NC-7/2019 of NORMS COMMITTEE (NC-7) dealing with 'Chapter 39 and 40 of ITC (HS) Code' held on 12.03.2020, under the Chairmanship of Shri Vijay Kumar, Addl. DGFT, Directorate General of Foreign Trade, Department of Commerce, Udyog Bhawan, New Delhi-110011. Following attended the Meeting:

- 1) Shri Nand Lal, Consultant, DIPP
- 2) Shri Shaish Kumar, Technical Expert (Consultant), DGFT
- 3) Shri D.N. Mathur, Technical Expert (Consultant), DGFT
- 4) Shri O.P. Sharma, Consultant, D/o C&PC
- 5) Shri Dilip Kumar, DDG

Following are the decisions of the Norms Committee after deliberation and RA concerned shall take consequential action as per Foreign Trade Policy/Procedures:

The Committee approved the minutes of Norms Committee -VII Meeting No. 17 dated 28.02.2020 since uploaded on DGFT website.

MANUAL CASES

Case No. A-333	M/s Bharti Rubber Overseas.	HQ F. No. 01/87/050/0246/AM19/DES-VII	Status: Deferred
NC No.:19/AM20 Dated: 12.03.2020	Adv. Lic. No. and Date 0510407033 Dt:02.07.2018	RA F. No. 05/23/040/00155/AM19	

Subject: Fixation of norms

Decision : The Committee considered the case as per agenda and decided to call from the firm the No objection Certificate issued by MOEF & CC, as import item Rubberized friction cord in lots is rubber scrap.

Case No. A-334	M/s Cleena Industries Pvt.ltd.	HQ F. No. 01/87/050/0354/AM19/	Status: Approved
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दिलीप कुमार/DILIP KUMAR
उप महानिदेशक विदेश व्यापार/Dy. DGFT
विदेश व्यापार महानिदेशालय/DGFT
वाणिज्य एवं उद्योग मंत्रालय
Ministry of Commerce & Industry
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

		DES-VII	
NC No.:19/AM20 Dated: 12.03.2020	Adv. Lic. No. and Date 0510407409 Dt:02.08.2018	RA F. No. 05/23/040/00074/AM19	

Subject: Fixation of norms

Decision :Based on the examination of the case of firm by Technical Expert (Consultant {SK}) in File No. 01/87/050/00354/AM19, the Committee decided to ratify following norms:-

EXPORT ITEM	QUANTITY	IMPORT ITEM	QUANTITY
PVC FLEX BANEER QTY BY WT 750000 KGS Condition:- The firm shall reflect the weight of imported items in the resultant product (Containing Min 18% Polyester Fabric)	3409090 Sq. Meter	PVC RESIN (SUSPENSION GRADE)- TH-1000, CGPC,LG,TPC of relevant grade	300000 Kg
		PLASTISIZER -DOP	97500 Kg
		TITANIUM DIOXIDE- B101	26250 Kg
		STABILIZER-BCR-3610	30000 Kg
		POLYSTER WARP KNITTED FABRIC (of relevant GSM)	141750 Kg
RA may take consequential action as per Policy / Procedures			

Case No. A-335	M/s Polyfill Technologies Pvt. Ltd.	HQ F. No. 01/87/050/00588/AM17/DES-VII	Status: Deferred
NC No.:19/AM20 Dated: 12.03.2020	Adv. Lic. No. and Date 3410042681 Dt:22.11.2016	RA F. No. 34/24/040/00226/AM17	

Subject: Fixation of norms

Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-

- Exact chemical name of import item No.4 and its function.
- Catalogue of import item No.4

Case No. A-336	M/s Gujarat Fluoro chemicals Ltd.	HQ F. No. 01/87/050/0474/AM19/DES-VII	Status: Deferred
NC No.:19/AM20 Dated: 12.03.2020	Adv. Lic. No. and Date 3410044396 Dt:08.08.2018	RA F. No. 34/24/040/0167/AM19	

Subject: Fixation of norms

Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-

- Detailed Chemistry, Molecular weight , stoichiometric Balance of reaction
- Percentage yield etc.
- Material Balance to arrive at the Qty of raw material asked for
- Copy of Guaranteed Norms of consumption from process licenser

Case No. A-337	M/s Gujarat Fluoro chemicals Ltd.	HQ F. No. 01/87/050/0802/AM19/DES-VII	Status: Deferred
NC No.:19/AM20 Dated: 12.03.2020	Adv. Lic. No. and Date 3410044337 Dt:18.07.2018	RA F. No. 34/24/040/0128/AM19	

Subject: Fixation of norms

Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-

- Detailed Chemistry, Molecular weight, stoichiometric balance of reaction
- Percentage yield etc.
- Material Balance to arrive at the Qty of raw material asked for
- Copy of Guaranteed Norms of consumption from process licenser

Case No. A-338	M/s Gujarat Fluoro chemicals Ltd.	HQ F. No. 01/87/050/0803/AM19/DES-VII	Status: Deferred
NC No.:19/AM20 Dated: 12.03.2020	Adv. Lic. No. and Date 3410044314 Dt:09.07.2018	RA F. No. 34/24/040/0133/AM19	

Subject: Fixation of norms

Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-

- Detailed Chemistry, Molecular weight, stoichiometric balance of reaction
- Percentage yield etc.
- Material Balance to arrive at the Qty of R.M. asked for
- Copy of Guaranteed Norms of consumption from process licenser

Case No. A-339	M/s Zahonero India Pvt.Ltd.	HQ F. No. 01/87/050/00124/AM12/DES-VII	Status: Deferred
NC No.:19/AM20 Dated: 12.03.2020	Adv. Lic. No. and Date 0510295759 Dt: 05.07.2011	RA F. No. 05/24/040/00118/AM12	

Subject: Fixation of norms

Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-

- Exact Chemical name of all import item with their catalogue
- Type of latex imported whether Natural or Synthetic and if Synthetic its chemical type.
- Material Balance in weight terms taking into consideration wastage applied.

Case No. A-340	M/s Zahonero India Pvt.Ltd.	HQ F. No. 01/87/050/00272/AM13/DES-VII	Status: Deferred
NC No.:19/AM20	Adv. Lic. No. and Date	RA F. No.	

Dated: 12.03.2020	0510336112 Dt: 28.09.2012	05/24/040/00229/AM13	
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Subject: Fixation of norms

Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-

- Exact specification of export
- Net content of fabric in export in weight terms.
- Detailed specification and type of latex to be imported with percentage of DRC (Dry Rubber content)
- Exact specification of import at S.N. 3 and 4 with chemical name and their function.

Case No. A-341	M/s Indica Conveyors Ltd.	HQ F. No. 01/87/050/0393/AM19/DES-VII	Status: Approved
NC No.:19/AM20 Dated: 12.03.2020	Adv. Lic. No. and Date 1210009674 Dt:18.07.2018	RA F. No. 12/24/040/00001/AM19	

Subject: Fixation of norms

Decision : The committee considered the case as per agenda and decided to ratify the license on repeat basis as per decision taken in Norms Committee-VII Meeting No.9 held on 27.06.2018 {Case No.1/9/87-ALC1/2018} :-

EXPORT ITEM	QTY	IMPORT ITEM	QTY
PVC Conveyor BELT OF RELEVANT GSM AND BLEND Net Contents of (1) Cotton Polyester Blended Fabric : 200000 Kg (2) PVC Resin : 125000 Kg (3) Flame Resistant Plasticizer Reofos 508 / Isopropylate Triphenyl Phosphate (IPPP) : 60147 Kg	500000Kg	Cotton Polyester Blended Fabric of relevant GSM and relevant blend. (GSM and blend shall be accounted both in import and export)	208000 Kg
		PVC Resin	127500 Kg
		Flame Resistant Plasticizer Reofos 508/Isopropylate Triphenyl Phosphate (IPPP)	61350 Kg
		Antimony Trioxide	10000 Kg
		DOP Organic Chemical	30350 Kg
		Resorcinol	8900 Kg
		Zinc Borate	5350 Kg
		Misc. Chem. like CPW, Antistatic Agents. (Subject to value cap of % of FOB value).	22500 Kg
RA may take consequential action as per Policy / Procedures.			

Case No. A-342	M/s SML Films Ltd.	HQ F. No. 01/87/050/00805/AM19/DES-VII	Status: Approved
NC No.:19/AM20 Dated: 12.03.2020	Adv. Lic. No. and Date 5210042919 Dt:16.01.2019	RA F. No. 52/24/040/00077/AM19	

Subject: Amendment of norms fixed.

Decision: Based on the examination of the case of the firm by Technical Expert (Consultant {SK}) in File No. 01/87/050/00805/AM19, the Committee decided to amend minutes of the meeting No. 2 held on 01.05.2019(case No.107/23/87- ALC1/2018) and include the Import Item No.2 i.e. Polyester Film (Chemical Coated Film) with quantity 0.0022 kg/kg of Export (i.e. as applied for) with accountability in exports.

RA may take consequential action as per Policy / Procedures.

Case No. A-343	M/s Adria (India) Stone Tech Pvt. Ltd.	HQ F. No. 01/87/050/00222/AM14/DES-VII	Status: Deferred
NC No.:19/AM20 Dated: 12.03.2020	Adv. Lic. No. and Date 0710094864 dated 17.04.2013	RA F. No. 07/24/040/00508/AM13	

Subject: Fixation of Norms.

Decision: The Committee considered the case as per agenda and decided to seek factual report from RA, Bangalore.

Case No. A-344	M/s Gujarat Fluoro chemicals Ltd.	HQ F. No. 01/87/050/00385/AM19/DES-VII	Status: Approved
NC No.:19/AM20 Dated: 12.03.2020	Adv. Lic. No. and Date 3410044315 Dt: 10.07.2018	RA F. No. 34/24/040/00122/AM19	

Subject: Fixation of norms

Decision : The committee considered the case as per agenda and decided to adopt the license on repeat basis as per Technical Expert (Consultant {SK}) comments given in Case No. 43/1/87-ALC1/2018 in the Norms Committee-VII Meeting No. 19 held on 05.12.2018:-

EXPORT ITEM	QTY	IMPORT ITEM	Quantity
Polytetrafluoroethylene (Dispersion Grade) GN series	1Kg	Methanol	0.348Kg
		Fluorspar	1.120Kg
		Paraffin Wax	0.008Kg
		Per Fluorinated Aliphatic Carboxylic Acid (GX-902)	0.012Kg
		Per Fluorinated Aliphatic Carboxylic Acid (GX-905)	0.0004Kg
RA may take consequential action as per Policy / Procedures			

Case No. A-345	M/s Gujarat Fluoro chemicals Ltd.	HQ F. No. 01/87/050/00282/AM18/DES-VII	Status: Deferred
NC No.:19/AM20 Dated: 12.03.2020	Adv. Lic. No. and Date 3410043324 Dt: 05.07.2017	RA F. No. 34/24/040/00090/AM18	

Subject: Fixation of norms

Decision : The committee considered the case as per agenda and decided to adopt the license on repeat basis as per Technical Expert (Consultant {SK}) comments given in Case No. 43/1/87-ALC1/2018 in the Norms Committee-VII Meeting No. 19 held on 05.12.2018:-

EXPORT ITEM	QTY	IMPORT ITEM	Quantity
Polytetrafluoroethylene (Dispersion Grade) GN series	1Kg	Methanol	0.348Kg
		Fluorspar	1.120Kg
		Paraffin Wax	0.008Kg
		Per Fluorinated Aliphatic Carboxylic Acid (GX-902)	0.012Kg
		Per Fluorinated Aliphatic Carboxylic Acid (GX-905)	0.0004Kg
RA may take consequential action as per Policy / Procedures			

Case No. A-346	M/s Gujarat Fluoro chemicals Ltd.	HQ F. No. 01/87/050/ 00281/AM18/DES-VII	Status: Approved
NC No.:19/AM20 Dated: 12.03.2020	Adv. Lic. No. and Date 3410043300 Dt: 21.06.2017	RA F. No. 34/24/040/00078/AM18	

Subject: Fixation of norms

Decision : The committee considered the case as per agenda and decided to adopt the license on repeat basis as per Technical Expert (Consultant {SK}) comments given in Case No. 43/1/87-ALC1/2018 in the Norms Committee-VII Meeting No. 19 held on 05.12.2018:-

EXPORT ITEM	QTY	IMPORT ITEM	Quantity
Polytetrafluoroethylene (Dispersion Grade) GN series	1Kg	Methanol	0.348Kg
		Fluorspar	1.120Kg
		Paraffin Wax	0.008Kg
		Per Fluorinated Aliphatic Carboxylic Acid (GX-902)	0.012Kg
		Per Fluorinated Aliphatic Carboxylic Acid (GX-905)	0.0004Kg
RA may take consequential action as per Policy / Procedures			

Case No. A-347	M/s Gujarat Fluoro chemicals Ltd.	HQ F. No. 01/87/050/ 00280/AM18/DES-VII	Status: Approved
NC No.:19/AM20 Dated: 12.03.2020	Adv. Lic. No. and Date 3410043284 Dt: 14.06.2017	RA F. No. 34/24/040/00308/AM17	

Subject: Fixation of norms

Decision : The committee considered the case as per agenda and decided to adopt the license on repeat basis as per Technical Expert (Consultant {SK}) comments given in Case No. 43/1/87-ALC1/2018 in the Norms Committee-VII Meeting No. 19 held on 05.12.2018:-

EXPORT ITEM	QTY	IMPORT ITEM	Quantity
Polytetrafluoroethylene (Dispersion Grade) GN series	1Kg	Methanol	0.348Kg
		Fluorspar	1.120Kg
		Paraffin Wax	0.008Kg
		Per Fluorinated Aliphatic Carboxylic Acid (GX-902)	0.012Kg
		Per Fluorinated Aliphatic Carboxylic Acid (GX-905)	0.0004Kg
RA may take consequential action as per Policy / Procedures			

Case No. A-348	M/s Motherson Sumi Systems Ltd.	HQ F. No. 01/87/050/ 00525/AM19/DES-VII	Status: Approved
NC No.:19/AM20 Dated: 12.03.2020	Adv. Lic. No. and Date 0510408015 Dt: 08.10.2018	RA F. No. 05/24/040/00377/AM19	

Subject: Fixation of norms

Decision : The committee considered the case as per agenda and decided to ratify the license on repeat basis as per DPIIT comments given in Case No. 66/16/87-ALC1/2018 in the Norms Committee-VII Meeting No. 19 held on 05.12.2018:-

EXPORT ITEM	QTY	IMPORT ITEM	QTY
1. Automotive Rubber Parts - For Motor Vehicle (Article No. 6852465-01))	176160 Nos.	STANDARD MALAYSIA RUBBER CV60	38569.45 Kg
2. Automotive Rubber Parts - For Motor Vehicle (Article No. 6860787-01)	336000 Nos.	CARBON BLACK N339	11479.06 Kg
3. Automotive Rubber Parts - For Motor Vehicle (Article No. 6860788-01) (Total Net Cont. of Imp. Items in Exp. Prod.: (1. STANDARD MALAYSIA RUBBER CV60: 35063.136 KGS. (2. CARBON BLACK N339: 10435.507 KGS.(3. CARBON BLACK N550: 27828.019 KGS.)	336000 Nos.	CARBON BLACK N550	30610.80 Kg
RA may take consequential action as per Policy / Procedures			

Case No. A-349	M/s Motherson Sumi Systems Ltd.	HQ F. No. 01/87/050/ 01073/AM19/DES-VII	Status: Approved
NC No.:19/AM20	Adv. Lic. No. and Date	RA F. No.	

Dated: 12.03.2020	0510409584 Dt: 05.02.2019	05/24/040/00640/AM19	
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Subject: Fixation of norms

Decision : The committee considered the case as per agenda and decided to ratify the license on repeat basis as per DPIIT comments given in Case No. 2/25/87-ALC1/2018 in the Norms Committee-VII Meeting No. 5 held on 03.07.2019:-

EXPORT ITEM	QTY	IMPORT ITEM	Quantity
Automotive Rubber Parts - For Motor Vehicle (Article No. 6871665-02)	297900Number	CARBON BLACK N339	21044.3Kg
Automotive Rubber Parts - For Motor Vehicle (Article No. 6875113-01)	324760Number		
Automotive Rubber Parts - For Motor Vehicle (Article No. 6852467-01)	70200Number		
Automotive Rubber Parts - For Motor Vehicle (Article No. 6860789-02)	70000Number		
Automotive Rubber Parts - For Motor Vehicle (Article No. 6885030-01)	24930Number		
Automotive Rubber Parts - For Motor Vehicle (Article No. 6852223-04) (Total Net Contents of Imported Items in Export Product: CARBON BLACK N339: 19131.173 kgs.)	15000Number		
RA may take consequential action as per Policy / Procedures			

Case No. A-350	M/s Rapid Engineering Co. Pvt Ltd	HQ F. No. 01/87/050/00043/AM17/DES-VII	Status: Deferred
NC No.:19/AM20 Dated: 12.03.2020	Adv. Lic. No. and Date 0510395482 dated 31.08.2015	RA F. No. 05/24/040/00640/AM19	

Subject: Review of NC's decision taken in its Meeting No. 9/AM18 held on 31.01.2018.

Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by TEC {SK}

Case No. A-351	M/s Rapid Engineering Co. Pvt Ltd	HQ F. No. 01/87/050/00447/AM18/DES-VII	Status: Deferred
NC No.:19/AM20 Dated: 12.03.2020	Adv. Lic. No. and Date 0510404632 dated 17.11.2017	RA F. No. 05/24/040/00368/AM18	

Subject: Review of NC's decision taken in its Meeting No. 17/AM19 held on 24.10.2018.

Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by TEC {SK}

ONLINE CASES

1

Case No.:19/16/87-ALC1/2019	Party Name:RAJSHA CHEMICALS PVT.LTD,	Meet No/Date:19/87-ALC1/2019 12.03.2020	Status: Approved
HQ File :01/87/050/00528/AM20/	RLA File :34/24/040/00315/AM14/	Lic.No/Date:3410040338 07.07.2014	
Decision :Based on the examination of the case of firm by Technical Expert (Consultant {DNM}) in File No. 01/87/050/00528/AM20, the Committee decided to adopt following norms:-			
EXPORT ITEM	QUANTITY	IMPORT ITEM	QUANTITY
MODIFIED MELAMINE RESIN	1Kg	MELAMINE	0.300 Kg
		PARAFORMALDEHYDE (MINIMUM 91% PURITY)	0.500 Kg
		METHANOL	0.450 Kg
RA may take consequential action as per Policy / Procedures			

Case No.: 68/24/87-ALC1/2018	Party Name:GUJARAT RAFFIA INDUSTRIES LTD	Meet No/Date:19/87-ALC1/2019 12.03.2020	Status: Rejected
HQ File :01/87/050/00874/AM19/	RLA File :08/24/040/00037/AM16/	Lic.No/Date:0810135841 13.08.2015	
Decision : The committee noted that a DL was issued to firm on 01.11.2019 which was followed by a reminder on 09.01.2020. However, firm has not replied to the DL. Therefore, committee decided to reject the case			

Case No.: 356/24/87-ALC1/2018	Party Name:BASRUR UNISEAL PRIVATE LIMITED.,	Meet No/Date:19/87-ALC1/2019 12.03.2020	Status: Rejected
HQ File :01/87/050/01162/AM19/	RLA File :07/24/040/00342/AM16/	Lic.No/Date:0710109244 08.01.2016	
Decision : The committee noted that a DL was issued to firm on 01.11.2019 which was followed by a reminder on 09.01.2020. However, firm has not replied to the DL. Therefore, committee decided to reject the case			

Case No.: 1/8/87-ALC1/2016	Party Name:WACKER METROARK CHEMICALS PVT LTD	Meet No/Date:19/87-ALC1/2019 12.03.2020	Status: Deferred
HQ File :01/87/050/00113/AM17/	RLA File :02/24/040/00022/AM17/	Lic.No/Date:0210206703 19.05.2016	
Decision : The committee considered the case as per agenda and decided to defer the matter for want of comments of Department of Chemicals and Petro Chemicals.			

Dilip Kumar

Case No.:12/24/87- ALC1/2018	Party Name:PYE TOOLS PVT.LIMITED	Meet No/Date:19/87- ALC1/2019 12.03.2020	Status: Rejected
HQ File :01/87/050/00818/AM19/	RLA File :30/24/040/00005/AM17/	Lic.No/Date:3010103786 23.05.2016	
Decision : The committee considered the case as per agenda and noted that Hard Copy of the application of the firm has not been received from Firm despite repeated reminders. Therefore, committee decided to reject the case.			

Case No.:98/24/87- ALC1/2018	Party Name:ALUPLAST INDIA PRIVATE LIMITED	Meet No/Date:19/87- ALC1/2019 12.03.2020	Status: Deferred
HQ File :01/87/050/00904/AM19/	RLA File :34/24/040/00070/AM17/	Lic.No/Date:3410042270 14.06.2016	
Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:- a) Specific name of import item at S.No. 2,3,4 b) Composition and weight of import item 6 to 10 c) Material Balance in import and export in weight terms d) Wastage claimed for each import item.			

Case No.:31/24/87- ALC1/2018	Party Name:HIGHPPOINT TRADELINK PRIVATE LIMITED	Meet No/Date:19/87- ALC1/2019 12.03.2020	Status: Rejected
HQ File :01/87/050/00837/AM19/	RLA File :02/24/040/00045/AM17/	Lic.No/Date:0210206763 17.06.2016	
Decision : The committee noted that a DL was issued to firm on 01.11.2019 which was followed by a reminder on 09.01.2020. However, firm has not replied to the DL. Therefore, committee decided to reject the case			

Case No.:78/24/87- ALC1/2018	Party Name:ARMOR PLAST LTD.,	Meet No/Date:19/87- ALC1/2019 12.03.2020	Status: Deferred
HQ File :01/87/050/00884/AM19/	RLA File :07/24/040/00106/AM17/	Lic.No/Date:0710109980 21.06.2016	
Decision : The Committee considered the reply and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:- a) Plastic Granules is a very generic name please indicate exact plastic to be imported.			

Case No.:164/24/87- ALC1/2018	Party Name:IMPEL EXPORTS	Meet No/Date:19/87- ALC1/2019 12.03.2020	Status: Rejected
HQ File :01/87/050/00970/AM19/	RLA File :07/24/040/00220/AM17/	Lic.No/Date:0710110529 19.10.2016	
Decision : The committee noted that a DL was issued to firm on 01.11.2019 which was followed by a reminder on 09.01.2020. However, firm has not replied to the DL. Therefore, committee decided to reject the case			

10 Case No.:18/24/87-	Party Name:ALUDECOR	Meet No/Date:19/87-	Status:
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ALC1/2018	LAMINATION PVT. LTD.,	ALC1/2019 12.03.2020	Rejected
HQ File :01/87/050/00824/AM19/	RLA File :02/24/040/00146/AM17/	Lic.No/Date:0210207114 02.11.2016	
Decision : The committee noted that a DL was issued to firm on 01.11.2019 which was followed by a reminder on 09.01.2020. However, firm has not replied to the DL. Therefore, committee decided to reject the case			

Case No.:5/1/87-ALC1/2017	Party Name:WACKER METROARK CHEMICALS PVT LTD	Meet No/Date:19/87- ALC1/2019 12.03.2020	Status: Deferred
11 HQ File :01/87/050/00005/AM18/	RLA File :02/24/040/00219/AM17/	Lic.No/Date:0210207478 20.03.2017	
Decision : The committee considered the case as per agenda and decided to defer the matter for want of comments of Department of Chemicals and Petro Chemicals.			

Case No.:44/2/87- ALC1/2017	Party Name:WACKER METROARK CHEMICALS PVT LTD	Meet No/Date:19/87- ALC1/2019 12.03.2020	Status: Deferred
12 HQ File :01/87/050/00101/AM18/	RLA File :02/24/040/00263/AM17/	Lic.No/Date:0210207504 29.03.2017	
Decision : The committee considered the case as per agenda and decided to defer the matter for want of comments of Department of Chemicals and Petro Chemicals.			

Case No.:43/24/87- ALC1/2018	Party Name:SUPER MOUNT PACK PVT.LTD,	Meet No/Date:19/87- ALC1/2019 12.03.2020	Status: Deferred
HQ File :01/87/050/00849/AM19/	RLA File :07/24/040/00039/AM18/	Lic.No/Date:0710111610 16.05.2017	
Decision : The Committee considered the firm's reply and noted that information submitted had already been provided at the time of submitting application. Therefore, Committee decided to issue deficiency letter again to the authorization holder for submission of the following information and deferred the case:-			
13	a) Technical descriptions/specifications, percentage composition (by weight) of the products to be exported. b) Detailed manufacturing process along with technical justification for wastages claimed at each stage and each of the materials required in the manufacturing process. c) Chemical name, Technical specifications of items proposed to be imported. d) Whether the scrap generated in the process is being reused or not. If not the technical justification for its non-use may be furnished. If the scrap is being sold, the sale value/commercial value may be indicated. e) Material balance indicating calculative statement of the requirement of each of item for manufacture of each of export product f) Small sample of each of export product g) Exact name of Polymer of Import Item at Sl. No. 1 and 2 with catalogue and their thickness h) Wastage calculation		

Case No.:71/24/87- ALC1/2018	Party Name:NITREX CHEMICALS INDIA LIMITED	Meet No/Date:19/87- ALC1/2019 12.03.2020	Status: Deferred
14 HQ File	RLA File	Lic.No/Date:5210042306	



:01/87/050/00877/AM19/	:52/24/040/00017/AM18/	29.06.2017	
Decision : The committee considered the case as per agenda and noted that a DL was issued to the firm . However, firm has not replied the DL. Therefore, committee decided that a final reminder to firm in this regard may be issued and deferred the case			

Case No.: 70/24/87-ALC1/2018	Party Name: NITREX CHEMICALS INDIA LIMITED	Meet No/Date: 19/87-ALC1/2019 12.03.2020	Status: Deferred
15 HQ File :01/87/050/00876/AM19/	RLA File :52/24/040/00025/AM18/	Lic.No/Date:5210042363 06.09.2017	
Decision : The committee considered the case as per agenda and noted that a DL was issued to the firm . However, firm has not replied the DL. Therefore, committee decided that a final reminder to firm in this regard may be issued and deferred the case			

Case No.: 75/24/87-ALC1/2018	Party Name: AAKASH PLASTOPACK PVT.LTD.,	Meet No/Date: 19/87-ALC1/2019 12.03.2020	Status: Deferred
16 HQ File :01/87/050/00881/AM19/	RLA File :52/24/040/00042/AM18/	Lic.No/Date:5210042424 07.11.2017	
Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by TEC{SK}.			

Case No.: 129/24/87-ALC1/2018	Party Name: SUPER MOUNT PACK PVT.LTD,	Meet No/Date: 19/87-ALC1/2019 12.03.2020	Status: Deferred
HQ File :01/87/050/00935/AM19/	RLA File :07/24/040/00155/AM18/	Lic.No/Date:0710112420 16.11.2017	
Decision : The Committee considered the firm's reply and noted that information submitted had already been provided at the time of submission of application. Therefore, Committee decided to issue a deficiency letter again to the authorization holder for submission of the following information and deferred the case:-			
17	a) Technical descriptions/specifications, percentage composition (by weight) of the products to be exported. b) Detailed manufacturing process along with technical justification for wastages claimed at each stage and each of the materials required in the manufacturing process. c) Chemical name, Technical specifications of items proposed to be imported. d) Whether the scrap generated in the process is being reused or not. If not the technical justification for its non-use may be furnished. If the scrap is being sold, the sale value/commercial value may be indicated. e) Material balance indicating calculative statement of the requirement of each of item for manufacture of each of export product f) Small sample of each of export product g) Exact name of Polymer of Import Item at Sl. No. 1 and 2 with catalogue and their thickness h) Wastage calculation		

Case No.: 197/24/87-ALC1/2018	Party Name: WACKER METROARK CHEMICALS PVT LTD	Meet No/Date: 19/87-ALC1/2019 12.03.2020	Status: Deferred
18 HQ File :01/87/050/01003/AM19/	RLA File :02/24/040/00145/AM18/	Lic.No/Date:0210208055 15.12.2017	
Decision : The committee considered the case as per agenda and decided to defer the matter for			

want of comments of Department of Chemicals and Petro Chemicals.

19	Case No.: 198/24/87-ALC1/2018	Party Name:WACKER METROARK CHEMICALS PVT LTD	Meet No/Date:19/87-ALC1/2019 12.03.2020	Status: Deferred
	HQ File :01/87/050/01004/AM19/	RLA File :02/24/040/00144/AM18/	Lic.No/Date:0210208052 15.12.2017	
Decision : The committee considered the case as per agenda and decided to defer the matter for want of comments of Department of Chemicals and Petro Chemicals.				

20	Case No.: 199/24/87-ALC1/2018	Party Name:WACKER METROARK CHEMICALS PVT LTD	Meet No/Date:19/87-ALC1/2019 12.03.2020	Status: Deferred
	HQ File :01/87/050/01005/AM19/	RLA File :02/24/040/00146/AM18/	Lic.No/Date:0210208056 15.12.2017	
Decision : The committee considered the case as per agenda and decided to defer the matter for want of comments of Department of Chemicals and Petro Chemicals.				

21	Case No.: 3/8/87-ALC1/2018	Party Name:WACKER METROARK CHEMICALS PVT LTD	Meet No/Date:19/87-ALC1/2019 12.03.2020	Status: Deferred
	HQ File :01/87/050/00124/AM19/	RLA File :02/24/040/00003/AM19/	Lic.No/Date:0210208362 25.04.2018	
Decision : The committee considered the case as per agenda and decided to defer the matter for want of comments of Department of Chemicals and Petro Chemicals.				

22	Case No.: 4/8/87-ALC1/2018	Party Name:WACKER METROARK CHEMICALS PVT LTD	Meet No/Date:19/87-ALC1/2019 12.03.2020	Status: Deferred
	HQ File :01/87/050/00125/AM19/	RLA File :02/24/040/00004/AM19/	Lic.No/Date:0210208363 25.04.2018	
Decision : The committee considered the case as per agenda and decided to defer the matter for want of comments of Department of Chemicals and Petro Chemicals.				

23	Case No.: 91/24/87-ALC1/2018	Party Name:ARMOR PLAST LTD.,	Meet No/Date:19/87-ALC1/2019 12.03.2020	Status: Deferred
	HQ File :01/87/050/00897/AM19/	RLA File :07/24/040/00039/AM19/	Lic.No/Date:0710113270 11.05.2018	
Decision : The Committee considered the reply and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:- a) Plastic Granules is a very generic name, please indicate exact plastic to be imported.				

24	Case No.: 379/24/87-ALC1/2018	Party Name:ESSEN SPECIALITY FILMS PVT.LTD.,	Meet No/Date:19/87-ALC1/2019 12.03.2020	Status: Deferred
	HQ File :01/87/050/01185/AM19/	RLA File :24/24/040/00005/AM19/	Lic.No/Date:2410042426 23.05.2018	

Dilip Kumar

Decision : The committee considered the case as per agenda and noted that a DL was issued to the firm . However, firm has not replied the DL Therefore, committee decided that a final reminder to firm in this regard may be issued and deferred the case.

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Case No.: 95/24/87-ALC1/2018	Party Name:MAX SPECIALITY FILMS LIMITED	Meet No/Date:19/87-ALC1/2019 12.03.2020	Status: Approved																		
HQ File :01/87/050/00901/AM19/	RLA File :22/24/040/00018/AM19/	Lic.No/Date:221001592 2 20.06.2018																			
Decision : Based on the examination of the case of firm by Technical Expert (Consultant {SK}) in File No. 01/87/050/00901/AM19, the Committee decided to ratify following norms:-																					
<table><tr><td>EXPORT ITEM</td><td>QUANTITY</td><td>IMPORT ITEM</td><td>QUANTITY</td></tr><tr><td rowspan="4">SUPER SILK BOPP FILM</td><td rowspan="4">100000.000 Kg</td><td>POLYPROPYLENE GRANULES (COPOLYMER)</td><td>62390.000 kg</td></tr><tr><td>NEOREZ (urethane dispersion (solids 31-33%))</td><td>31900.000 kg</td></tr><tr><td>CROSS LINKER FOR URETHANE</td><td>640.000 kg</td></tr><tr><td>EVA COPOLYMER (ETHYLENE VINYL ACETATE)</td><td>38640.000 kg</td></tr><tr><td colspan="4">RA may take consequential action as per Policy / Procedures</td></tr></table>				EXPORT ITEM	QUANTITY	IMPORT ITEM	QUANTITY	SUPER SILK BOPP FILM	100000.000 Kg	POLYPROPYLENE GRANULES (COPOLYMER)	62390.000 kg	NEOREZ (urethane dispersion (solids 31-33%))	31900.000 kg	CROSS LINKER FOR URETHANE	640.000 kg	EVA COPOLYMER (ETHYLENE VINYL ACETATE)	38640.000 kg	RA may take consequential action as per Policy / Procedures			
EXPORT ITEM	QUANTITY	IMPORT ITEM	QUANTITY																		
SUPER SILK BOPP FILM	100000.000 Kg	POLYPROPYLENE GRANULES (COPOLYMER)	62390.000 kg																		
		NEOREZ (urethane dispersion (solids 31-33%))	31900.000 kg																		
		CROSS LINKER FOR URETHANE	640.000 kg																		
		EVA COPOLYMER (ETHYLENE VINYL ACETATE)	38640.000 kg																		
RA may take consequential action as per Policy / Procedures																					

26	Case No.: 10/16/87-ALC1/2018	Party Name:WACKER METROARK CHEMICALS PVT LTD	Meet No/Date:19/87-ALC1/2019 12.03.2020	Status: Deferred
	HQ File :01/87/050/00307/AM19/	RLA File :02/24/040/00066/AM19/	Lic.No/Date:0210208607 26.07.2018	
Decision : The committee considered the case as per agenda and decided to defer the matter for want of comments of Department of Chemicals and Petro Chemicals.				

27	Case No.: 6/17/87-ALC1/2018	Party Name:WACKER METROARK CHEMICALS PVT LTD	Meet No/Date:19/87-ALC1/2019 12.03.2020	Status: Deferred
	HQ File :01/87/050/00398/AM19/	RLA File :02/24/040/00075/AM19/	Lic.No/Date:0210208650 23.08.2018	
Decision : The committee considered the case as per agenda and decided to defer the matter for want of comments of Department of Chemicals and Petro Chemicals.				

28	Case No.: 174/24/87-ALC1/2018	Party Name:SNF [INDIA] PVT. LTD.,	Meet No/Date:19/87-ALC1/2019 12.03.2020	Status: Deferred
	HQ File :01/87/050/00980/AM19/	RLA File :26/24/040/00013/AM19/	Lic.No/Date:2610012859 02.11.2018	
Decision : The Committee considered the firm's reply and noted that information furnished is not complete. Therefore, Committee decided to issue deficiency letter again to the authorization holder for submission of the following information and deferred the case:-				
a) Technical descriptions/specifications, percentage composition (by weight) of the products to be exported.				
b) Detailed manufacturing process along with technical justification for wastages claimed at each				

stage and each of the materials required in the manufacturing process.

c) Chemical name, Technical specifications of items proposed to be imported.

d) Whether the scrap generated in the process is being reused or not. If not the technical justification for its non-use may be furnished. If the scrap is being sold, the sale value/commercial value may be indicated.

e) Material balance indicating calculative statement of the requirement of each of item for manufacture of each of export product.

Case No.: 176/24/87- ALC1/2018	Party Name:SNF [INDIA] PVT. LTD.,	Meet No/Date:19/87- ALC1/2019 12.03.2020	Status: Deferred
HQ File :01/87/050/00982/AM19/	RLA File :26/24/040/00039/AM18/	Lic.No/Date:2610012863 02.11.2018	

Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-

- 29 a) Technical descriptions/specifications, percentage composition (by weight) of the products to be exported.
b) Detailed manufacturing process along with technical justification for wastages claimed at each stage and each of the materials required in the manufacturing process.
c) Chemical name, Technical specifications of items proposed to be imported.
d) Whether the scrap generated in the process is being reused or not. If not the technical justification for its non-use may be furnished. If the scrap is being sold, the sale value/commercial value may be indicated.
e) Material balance indicating calculative statement of the requirement of each of item for manufacture of each of export product.

Case No.: 192/24/87- ALC1/2018	Party Name:NITREX CHEMICALS INDIA LIMITED	Meet No/Date:19/87- ALC1/2019 12.03.2020	Status: Deferred
HQ File :01/87/050/00998/AM19/	RLA File :52/24/040/00067/AM19/	Lic.No/Date:5210042860 17.12.2018	

Decision : The committee considered the case as per agenda and noted that a DL was issued to the firm . However, firm has not replied the DL Therefore, committee decided that a final reminder to firm in this regard may be issued and deferred the case

Case No.: 212/24/87- ALC1/2018	Party Name:WACKER METROARK CHEMICALS PVT LTD	Meet No/Date:19/87- ALC1/2019 12.03.2020	Status: Deferred
HQ File :01/87/050/01018/AM19/	RLA File :02/24/040/00143/AM19/	Lic.No/Date:0210208899 04.01.2019	

Decision : The committee considered the case as per agenda and decided to defer the matter for want of comments of Department of Chemicals and Petro Chemicals.

Case No.: 386/24/87- ALC1/2018	Party Name:SERVEWELL HOUSEHOLD APPLIANCES	Meet No/Date:19/87- ALC1/2019 12.03.2020	Status: Deferred
HQ File :01/87/050/01192/AM19/	RLA File :24/24/040/00042/AM19/	Lic.No/Date:2410042622 08.01.2019	

Decision : The committee considered the case as per agenda and noted that a DL was issued to the firm . However, firm has not replied the DL Therefore, committee decided that a final reminder to firm in this regard may be issued and deferred the case

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33	Case No.: 219/24/87-ALC1/2018	Party Name:WACKER METROARK CHEMICALS PVT LTD	Meet No/Date:19/87-ALC1/2019 12.03.2020	Status: Deferred
	HQ File :01/87/050/01025/AM19/	RLA File :02/24/040/00115/AM19/	Lic.No/Date:0210208917 10.01.2019	
Decision : The committee considered the case as per agenda and decided to defer the matter for want of comments of Department of Chemicals and Petro Chemicals.				

34	Case No.: 233/24/87-ALC1/2018	Party Name:SML FILMS LIMITED	Meet No/Date:19/87-ALC1/2019 12.03.2020	Status: Deferred
	HQ File :01/87/050/01039/AM19/	RLA File :52/24/040/00080/AM19/	Lic.No/Date:5210042934 23.01.2019	
Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-				
a) Technical descriptions/specifications, percentage composition (by weight) of the products to be exported.				
b) Detailed manufacturing process along with technical justification for wastages claimed at each stage and each of the materials required in the manufacturing process.				
c) Chemical name, Technical specifications of items proposed to be imported.				
d) Whether the scrap generated in the process is being reused or not. If not the technical justification for its non-use may be furnished. If the scrap is being sold, the sale value/commercial value may be indicated.				
e) Material balance indicating calculative statement of the requirement of each of item for manufacture of each of export product.				
f) Clarify export whether is polyester film or Acrylic film since both are different.				
g) Catalogue of input item at S.No.2 with percentage NVM.				

35	Case No.: 247/24/87-ALC1/2018	Party Name:WACKER METROARK CHEMICALS PVT LTD	Meet No/Date:19/87-ALC1/2019 12.03.2020	Status: Deferred
	HQ File :01/87/050/01053/AM19/	RLA File :02/24/040/00157/AM19/	Lic.No/Date:0210208942 29.01.2019	
Decision : The committee considered the case as per agenda and decided to defer the matter for want of comments of Department of Chemicals and Petro Chemicals.				

36	Case No.: 302/24/87-ALC1/2018	Party Name:ALUPLAST INDIA PRIVATE LIMITED	Meet No/Date:19/87-ALC1/2019 12.03.2020	Status: Approved
	HQ File :01/87/050/01108/AM19/	RLA File :34/24/040/00305/AM19/	Lic.No/Date:341004490 3 15.02.2019	
Decision : Based on the examination of the case of firm by Technical Expert (Consultant {SK}) in File No. 01/87/050/01108/AM19, the Committee decided to ratify following norms:-				

EXPORT ITEM	QUANTITY	IMPORT ITEM	QUANTITY
UPVC Door & Windows Profiles Accessories (with colour / Lamination) Net content of import item should not be less than sr. no. (1)	169297.000 kg	PVC Tropical Mix	73685.330 kg
		Neutral 3454 (PVC blend)	75822.140 kg
		Ca Zn White -ap	18837.100

70176.505 Kgs. Sr. no. (2)		8554 9a PVC blend)	kg
72211.564 Kgs, Sr. no. (3)		Sicoviny Brown (Brown colour master batch)	1379.128 kg
17940.096 Kgs. Sr. no. (4)		Sicoviny Ocker (Master batch colour)	449.044 kg
1313.456 Kgs. Sr. no. (5) 427.661 kgs., Sr. no. (6) 5180.247 Kgs., Sr. no. (7) 1028.808 Kgs.		PVC Soft Black (PVC Rubber blend)	5439.260 kg
		PVC Foil (of relevant width)	1039.000 kg
RA may take consequential action as per Policy / Procedures			

Case No.: 23/8/87-ALC1/2019	Party Name: AJIT INDUSTRIES PRIVATE LIMITED	Meet No/Date: 19/87-ALC1/2019 12.03.2020	Status: Approved
HQ File :01/87/050/00210/AM20/	RLA File :05/23/040/00138/AM20/	Lic.No/Date:0510411130 03.07.2019	

Decision :Based on the examination of the case of firm by Technical Expert (Consultant {SK}) in File No. 01/87/050/00210/AM20, the Committee decided to ratify following norms:-

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EXPORT ITEM	QUANTITY	IMPORT ITEM	QUANTITY
DOUBLE SIDE POLYSTER TAPE WITH LINER (P.P.) (containing minimum 61.56% Adhesive)	36000.000 kg	MOPP/85 MY X 1270 MM, RED F0146 BOTH SIDES CORONA TREATED (of relevant thickness)	9714.24 kg
		ACRYLIC ADHESIVE (50% solid content)	44320.00 kg
RA may take consequential action as per Policy / Procedures			

Case No.: 1/13/87-ALC1/2019	Party Name: SUNDARAM INDUSTRIES PRIVATE LIMITED	Meet No/Date: 19/87-ALC1/2019 12.03.2020	Status: Deferred
HQ File :01/87/050/00455/AM20/	RLA File :04/24/040/00127/AM20/	Lic.No/Date:0410166263 14.11.2019	

Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-

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a) The export description is Automobile tyres reinforced with Nylon Tyre-cord Warp-sheet or rayon tyre cord warp-sheet (solid industrial tyres, rims) also ITC(HS) code No. 40129010 & also ITC (HS) code No. 84312020, it means both steel rims and tyre are there but quantity of export is 1,00,000 kg of steel rim is 1,00,000 kg. The same is to be clarified.

b) In the application wastage of 3% is mentioned which is to be justified/clarified.

Case No.: 2/13/87-ALC1/2019	Party Name: MACRO POLYMERS P. LTD.	Meet No/Date: 19/87-ALC1/2019 12.03.2020	Status: Approved
HQ File :01/87/050/00456/AM20/	RLA File :08/24/040/00188/AM20/	Lic.No/Date:0810146554 15.11.2019	

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Decision :Based on the examination of the case of firm by Technical Expert (Consultant {DNM})

in File No. 01/87/450/00456/AM20, the Committee decided to adopt following norms:-

EXPORT ITEM	QUANTITY	IMPORT ITEM	QUANTITY
Alkyd Resin F- 4035 (Resin content 60+2%)	1Kg	Distilled Fatty Acid	0.1663 Kg
		Pentaerithritol	0.0632 Kg
		Phthalic Anhydride	0.2326 Kg
		Benzoic Acid	0.0826 Kg
		Glycerine	0.1193 Kg
		Xylene	0.4200 Kg
RA may take consequential action as per Policy / Procedures			

Case No.:7/13/87-ALC1/2019 **Party Name:**MACRO POLYMERS P. LTD. **Meet No/Date:**19/87-ALC1/2019 12.03.2020 **Status:** Approved

HQ File :01/87/050/00461/AM20/ **RLA File** :08/24/040/00261/AM20/ **Lic.No/Date:**0810146564 18.11.2019

Decision :Based on the examination of the case of firm by Technical Expert (Consultant {DNM}) in File No. 01/87/450/00456/AM20, the Committee decided to adopt following norms:-

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EXPORT ITEM	QUANTITY	IMPORT ITEM	QUANTITY
POLYESTER RESIN P-111 (65+/-2% RESIN CONTENT)	1Kg	MP DIOL	0.1750 Kg
		GLYCERINE	0.0523 Kg
		NEO PENTYL GLYCOL	0.0563 Kg
		ADIPIC ACID	0.1016 Kg
		PHTHALIC ANHYDRIDE	0.3360 Kg
		XYLENE	0.0280 Kg
		SOLVENT C-9/ AROMATIC SOLVENT C- 9	0.2470 Kg
		BUTYL CELLOSOLVE	0.0830 Kg
RA may take consequential action as per Policy / Procedures			

Case No.:9/13/87-ALC1/2019 **Party Name:**PORUS LABORATORIES PVT LTD **Meet No/Date:**19/87-ALC1/2019 12.03.2020 **Status:** Deferred

HQ File :01/87/050/00463/AM20/ **RLA File** :09/24/040/00396/AM20/ **Lic.No/Date:**0910068194 18.11.2019

Decision : The committee considered the case as per agenda and noted that a DL was issued to the firm . However, firm has not replied the DL Therefore, committee decided that a final reminder to firm in this regard may be issued and deferred the case

Case No.:10/13/87-ALC1/2019 **Party Name:**PORUS LABORATORIES PVT LTD **Meet No/Date:**19/87-ALC1/2019 12.03.2020 **Status:** Deferred

HQ File :01/87/050/00464/AM20/ **RLA File** :09/24/040/00426/AM20/ **Lic.No/Date:**0910068195 18.11.2019

Decision : The committee considered the case as per agenda and noted that a DL was issued to the firm . However, firm has not replied the DL Therefore, committee decided that a final reminder to firm in this regard may be issued and deferred the case

Case No.:11/13/87-ALC1/2019 **Party Name:**GUJARAT FLUORO CHEMICALS LIMITED **Meet No/Date:**19/87-ALC1/2019 12.03.2020 **Status:** Deferred

Dilip Kumar

HQ File :01/87/050/00465/AM20/	RLA File :34/24/040/00227/AM20/	Lic.No/Date:3410045615 18.11.2019
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Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-

- Technical descriptions/specifications, percentage composition (by weight) of the products to be exported.
- Detailed manufacturing process along with technical justification for wastages claimed at each stage and each of the materials required in the manufacturing process.
- Chemical name, Technical specifications of items proposed to be imported.
- Whether the scrap generated in the process is being reused or not. If not the technical justification for its non-use may be furnished. If the scrap is being sold, the sale value/commercial value may be indicated.
- Material balance indicating calculative statement of the requirement of each of item for manufacture of each of export product.
- Complete chemical reaction with molecular weight with percentage yield.
- Stoichiometric material balance.
- Guaranteed norms of consumption

Case No.: 13/13/87- ALC1/2019	Party Name:BALKRISHNA INDUSTRIES LIMITED	Meet No/Date:19/87- ALC1/2019 12.03.2020	Status: Approved
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HQ File :01/87/050/00467/AM20/	RLA File :03/94/040/00536/AM20/	Lic.No/Date:03108328 67 19.11.2019
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Decision : Based on the technical comments of DPIIT furnished vide their communication No. P-47011/26/2020-TSW dated 11.03.2020, Committee decided to ratify license as under:

Export Item	QTY	Sr. No.	Description	QTY
1. New Pncumatic Tyres of Rubber, Of a kind used on Buses or Lorries : A. Radials - Nylon and Steel Belt. (Total Quantity to be exported 3,000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	14.774
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	14.513
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	9.451
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	7.130
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	1.648
		7	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.000
		8	7A) CARBON BLACK FEED STOCK (CBFS)	48.84
		9	NYLON TYRE CORD FABRIC (DIPPED)	3.872
		10	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.095
		12	STRANDED WIRE, ROPES AND CABLES (BRASS COATED STEEL TYRE CORD)	7.767
		13	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE	2.726

Dilip Kumar

			BEADWIRE)	
14			RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.559
15			RUBBER CHEMICAL :ANTIOXIDANTS	1.105
16			RUBBER CHEMICAL :ACCELERATOR	0.560
17			RUBBER CHEMICAL :RETARDERS	0.111
18			ZINC OXIDE	1.953
19			STEARIC ACID	0.775
20			MICROCRYSTALLINE PETROLEUM WAX	0.627
22			RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	3.528
24			PHENOLIC TACKIFIER RESIN	0.723
25			INSOLUBLE SULPHUR	0.728
27			AGEING RESISTANCE CHEMICAL (PERKALINK-900 / HVA -2)	0.173
28			AGEING RESISTANCE CHEMICAL (HTS)	0.157
29			PROCESSING ADDITIVES	0.320
30			HOMOGENIZING AGENT	0.461
31			COBALT BORON COMPLEX-COBALT 22.5% (MONO BOND)	0.042
32			MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
33			MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
34			BLADDERS	0.020
35			ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200
			TOTAL	124.496

Export Item	QTY	Sr. No.	Description	QTY
2. New Pneumatic Tyres of Rubber, Of a kind used on Buses or Lorries : Other Bias - Nylon. (Total Quantity to be exported 19,000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	19.463
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	18.998
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	7.493
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	1.563
		7	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.000
		8	7A) CARBON BLACK FEED STOCK (CBFS)	44.65
		9	NYLON TYRE CORD FABRIC (DIPPED)	10.520

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		10	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.170
		13	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	3.821
		14	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.590
		15	RUBBER CHEMICAL :ANTIOXIDANTS	0.792
		16	RUBBER CHEMICAL :ACCELERATOR	0.464
		17	RUBBER CHEMICAL :RETARDERS	0.123
		18	ZINC OXIDE	2.155
		19	STEARIC ACID	1.246
		20	MICROCRYSTALLINE PETROLEUM WAX	0.674
		21	PRECIPITATED SILICA	0.429
		22	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	4.212
		24	PHENOLIC TACKIFIER RESIN	0.107
		25	INSOLUBLE SULPHUR	0.137
		29	PROCESSING ADDITIVES	0.545
		32	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
		33	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
		34	BLADDERS	0.020
		35	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200
			TOTAL	119.455

Export Item	QTY	Sr. No.	Description	QTY
3. New Pneumatic Tyres of Rubber, Of a kind used on agricultural or forestry vehicles and machines, A. Bias - Nylon. (Total Quantity to be exported 2,981,000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	4.489
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	25.352
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	3.063
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	4.706
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	8.735
		7	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.000
		8	7A) CARBON BLACK FEED STOCK (CBFS)	48.43

		9	NYLON TYRE CORD FABRIC (DIPPED)	6.878
		10	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.100
		13	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	3.367
		14	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.494
		15	RUBBER CHEMICAL :ANTIOXIDANTS	0.917
		16	RUBBER CHEMICAL :ACCELERATOR	0.494
		17	RUBBER CHEMICAL :RETARDERS	0.097
		18	ZINC OXIDE	1.810
		19	STEARIC ACID	1.084
		20	MICROCRYSTALLINE PETROLEUM WAX	0.836
		21	PRECIPITATED SILICA	0.002
		22	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	4.312
		24	PHENOLIC TACKIFIER RESIN	0.199
		25	INSOLUBLE SULPHUR	0.101
		29	PROCESSING ADDITIVES	0.568
		30	HOMOGENIZING AGENT	0.001
		32	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
		33	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
		34	BLADDERS	0.020
		35	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200
			TOTAL	118.905

Export Item	QTY	Sr. No.	Description	QTY
4. New Pneumatic Tyres of Rubber, Of a kind used on agricultural or forestry vehicles and machines, B. Radials - Nylon and Polyester, Polyester. (Total Quantity to be	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	9.740
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	17.339
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	11.926
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	10.158
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 /	1.466

exported 3,368,000.00 kgs)			1723 / 1783	
	7		CARBON BLACK OR (It's Raw Material of Carbon Black)	0.000
	8		7A) CARBON BLACK FEED STOCK (CBFS)	53.817
	9		NYLON TYRE CORD FABRIC (DIPPED)	2.054
	10		RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.052
	11		POLYESTER TYRE CORD FABRIC (DIPPED)	3.009
	13		WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	2.872
	14		RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.474
	15		RUBBER CHEMICAL :ANTIOXIDANTS	1.352
	16		RUBBER CHEMICAL :ACCELERATOR	0.685
	17		RUBBER CHEMICAL :RETARDERS	0.130
	18		ZINC OXIDE	1.808
	19		STEARIC ACID	0.889
	20		MICROCRYSTALLINE PETROLEUM WAX	0.882
	22		RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	4.090
	24		PHENOLIC TACKIFIER RESIN	0.636
	25		INSOLUBLE SULPHUR	0.292
	29		PROCESSING ADDITIVES	0.514
	30		HOMOGENIZING AGENT	0.443
	32		MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
	33		MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
	34		BLADDERS	0.020
	35		ANTTACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200
			TOTAL	126.61 4

Export Item	QTY	Sr. No.	Description	QTY
5. New Pncumatic Tyres of Rubber, Of a kind used on agricultural or forestry vehicles	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	12.251
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	14.884
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	9.955

and machines, C. Nylon and Steel Belt. (Total Quantity to be exported 481,000.00 kgs)	4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	8.223
	5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	1.193
	7	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.000
	8	7A) CARBON BLACK FEED STOCK (CBFS)	48.74
	9	NYLON TYRE CORD FABRIC (DIPPED)	4.185
	10	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.041
	12	STRANDED WIRE, ROPES AND CABLES (BRASS COATED STEEL TYRE CORD)	7.942
	13	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	3.248
	14	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.443
	15	RUBBER CHEMICAL :ANTIOXIDANTS	1.249
	16	RUBBER CHEMICAL :ACCELERATOR	0.605
	17	RUBBER CHEMICAL :RETARDERS	0.111
	18	ZINC OXIDE	1.839
	19	STEARIC ACID	0.771
	20	MICROCRYSTALLINE PETROLEUM WAX	0.751
	22	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	3.551
	24	PHENOLIC TACKIFIER RESIN	0.728
	25	INSOLUBLE SULPHUR	0.569
	27	AGEING RESISTANCE CHEMICAL (PERKALINK-900 / HVA -2)	0.135
	28	AGEING RESISTANCE CHEMICAL (HTS)	0.123
	29	PROCESSING ADDITIVES	0.448
	30	HOMOGENIZING AGENT	0.561
	31	COBALT BORON COMPLEX-COBALT 22.5% (MONO BOND)	0.032
	32	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
	33	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
	34	BLADDERS	0.020
	35	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200
		TOTAL	124.43
			3

Export Item	QTY	Sr. No.	Description	QTY
6. New Pneumatic Tyres of Rubber, Of a kind used on agricultural or forestry vehicles and machines, D. Radials - All Steel. (Total Quantity to be exported 4,000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	22.348
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	10.024
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	2.586
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	7.541
		6	HALO BUTYL RUBBER - CHLORO BUTYL RUBBER (CIIR) / BROMO BUTYL RUBBER (BIIR)	1.425
		7	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.000
		8	7A) CARBON BLACK FEED STOCK (CBFS)	44.68
		10	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.036
		12	STRANDED WIRE, ROPES AND CABLES (BRASS COATED STEEL TYRE CORD)	16.002
		13	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	5.025
		14	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.467
		15	RUBBER CHEMICAL :ANTIOXIDANTS	1.178
		16	RUBBER CHEMICAL :ACCELERATOR	0.477
		17	RUBBER CHEMICAL :RETARDERS	0.049
		18	ZINC OXIDE	2.097
		19	STEARIC ACID	0.547
		20	MICROCRYSTALLINE PETROLEUM WAX	0.551
		22	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	1.664
		23	PETROLEUM TACKIFIER RESIN	0.045
		24	PHENOLIC TACKIFIER RESIN	1.097
		25	INSOLUBLE SULPHUR	0.926
		27	AGEING RESISTANCE CHEMICAL (PERKALINK-900 / HVA -2)	0.645
		28	AGEING RESISTANCE CHEMICAL (HTS)	0.453
		29	PROCESSING ADDITIVES	0.197
		30	HOMOGENIZING AGENT	0.936
		31	COBALT BORON COMPLEX-COBALT 22.5% (MONO BOND)	0.122
		32	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190



		33	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
		34	BLADDERS	0.020
		35	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200
			TOTAL	122.859

Export Item	QTY	Sr. No.	Description	QTY
7. New Pneumatic Tyres of Rubber, Of a kind used on construction, mining or industrial handling vehicles and machines, A. Nylon, Nylon and Aramide. (Total Quantity to be exported 1,919,000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	13.795
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	21.909
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	3.081
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	9.005
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	1.043
		6	HALO BUTYL RUBBER - CHLORO BUTYL RUBBER (CIIR) / BROMO BUTYL RUBBER (BIIR)	0.248
		7	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.000
		8	7A) CARBON BLACK FEED STOCK (CBFS)	46.689
		9	NYLON TYRE CORD FABRIC (DIPPED)	7.990
		10	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.081
		11	POLYESTER TYRE CORD FABRIC (DIPPED)	0.045
		13	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	2.971
		14	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.702
		15	RUBBER CHEMICAL :ANTIOXIDANTS	0.904
		16	RUBBER CHEMICAL :ACCELERATOR	0.551
		17	RUBBER CHEMICAL :RETARDERS	0.109
		18	ZINC OXIDE	1.919
		19	STEARIC ACID	1.118
		20	MICROCRYSTALLINE PETROLEUM WAX	0.804
		21	PRECIPITATED SILICA	0.139
		22	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	3.730

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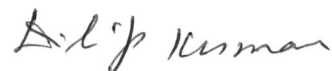
		23	PETROLEUM TACKIFIER RESIN	0.025
		24	PHENOLIC TACKIFIER RESIN	0.524
		25	INSOLUBLE SULPHUR	0.121
		26	SILANE COUPLING AGENT	0.007
		27	AGEING RESISTANCE CHEMICAL (PERKALINK-900 / HVA -2)	0.004
		29	PROCESSING ADDITIVES	0.481
		30	HOMOGENIZING AGENT	0.050
		32	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
		33	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
		34	BLADDERS	0.020
		35	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200
			TOTAL	121.89 6

Export Item	QTY	Sr. No.	Description	QTY
8. New Pneumatic Tyres of Rubber, Of a kind used on construction, mining or industrial handling vehicles and machines, B. Radials - All Steel. (Total Quantity to be exported 777,000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	19.086
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	11.462
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	3.012
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	12.483
		6	HALO BUTYL RUBBER - CHLORO BUTYL RUBBER (CHIR) / BROMO BUTYL RUBBER (BIIR)	1.799
		7	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.000
		8	7A) CARBON BLACK FEED STOCK (CBFS)	43.690
		9	NYLON TYRE CORD FABRIC (DIPPED)	0.010
		12	STRANDED WIRE, ROPES AND CABLES (BRASS COATED STEEL TYRE CORD)	10.953
		13	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	2.421
		14	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.448
		15	RUBBER CHEMICAL :ANTIOXIDANTS	1.381
		16	RUBBER CHEMICAL :ACCELERATOR	0.746
		17	RUBBER CHEMICAL :RETARDERS	0.022
		18	ZINC OXIDE	2.408
		19	STEARIC ACID	0.368
		20	MICROCRYSTALLINE PETROLEUM WAX	0.683



		21	PRECIPITATED SILICA	2.128
		22	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	1.461
		23	PETROLEUM TACKIFIER RESIN	0.564
		24	PHENOLIC TACKIFIER RESIN	0.733
		25	INSOLUBLE SULPHUR	0.695
		26	SILANE COUPLING AGENT	0.357
		27	AGEING RESISTANCE CHEMICAL (PERKALINK-900 / HVA -2)	0.766
		28	AGEING RESISTANCE CHEMICAL (HTS)	0.299
		29	PROCESSING ADDITIVES	0.370
		30	HOMOGENIZING AGENT	1.405
		31	COBALT BORON COMPLEX-COBALT 22.5% (MONO BOND)	0.076
		32	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
		33	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
		34	BLADDERS	0.020
		35	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200
			TOTAL	121.546

Export Item	QTY	Sr. No.	Description	QTY
9. New Pneumatic Tyres of Rubber, Of a kind used on construction, mining or industrial handling vehicles and machines, C. Radials - Nylon and Polyester. (Total Quantity to be exported 81,000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	9.923
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	17.453
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	10.307
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	10.875
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	1.442
		7	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.000
		8	7A) CARBON BLACK FEED STOCK (CBFS)	53.325
		9	NYLON TYRE CORD FABRIC (DIPPED)	3.495
		10	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.051
		11	POLYESTER TYRE CORD FABRIC (DIPPED)	2.938



		13	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	2.983
		14	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.482
		15	RUBBER CHEMICAL :ANTIOXIDANTS	1.207
		16	RUBBER CHEMICAL :ACCELERATOR	0.632
		17	RUBBER CHEMICAL :RETARDERS	0.126
		18	ZINC OXIDE	1.772
		19	STEARIC ACID	0.876
		20	MICROCRYSTALLINE PETROLEUM WAX	0.828
		22	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	4.124
		24	PHENOLIC TACKIFIER RESIN	0.569
		25	INSOLUBLE SULPHUR	0.240
		29	PROCESSING ADDITIVES	0.463
		30	HOMOGENIZING AGENT	0.303
		32	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
		33	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
		34	BLADDERS	0.020
		35	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200
			TOTAL	126.38 7

Export Item	QTY	Sr. No.	Description	QTY
10. New Pneumatic Tyres of Rubber, Of a kind used on construction, mining or industrial handling vehicles and machines, D. Nylon and Steel Belt. (Total Quantity to be exported 85,000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	16.795
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	14.216
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	4.786
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	12.403
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	0.886
		6	HALO BUTYL RUBBER - CHLORO BUTYL RUBBER (CIIR) / BROMO BUTYL RUBBER (BIIR)	0.220
		7	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.000

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8	7A) CARBON BLACK FEED STOCK (CBFS)	49.872
9	NYLON TYRE CORD FABRIC (DIPPED)	4.039
10	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.058
12	STRANDED WIRE, ROPES AND CABLES (BRASS COATED STEEL TYRE CORD)	5.551
13	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	2.665
14	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.657
15	RUBBER CHEMICAL :ANTIOXIDANTS	1.057
16	RUBBER CHEMICAL :ACCELERATOR	0.566
17	RUBBER CHEMICAL :RETARDERS	0.096
18	ZINC OXIDE	1.873
19	STEARIC ACID	0.865
20	MICROCRYSTALLINE PETROLEUM WAX	0.798
21	PRECIPITATED SILICA	0.216
22	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	3.456
23	PETROLEUM TACKIFIER RESIN	0.089
24	PHENOLIC TACKIFIER RESIN	0.660
25	INSOLUBLE SULPHUR	0.452
26	SILANE COUPLING AGENT	0.040
27	AGEING RESISTANCE CHEMICAL (PERKALINK-900 / HVA -2)	0.132
28	AGEING RESISTANCE CHEMICAL (HTS)	0.093
29	PROCESSING ADDITIVES	0.321
30	HOMOGENIZING AGENT	0.197
31	COBALT BORON COMPLEX-COBALT 22.5% (MONO BOND)	0.024
32	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
33	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
34	BLADDERS	0.020
35	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200
	TOTAL	124.965

Export Item	QTY	Sr. No.	Description	QTY
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11. New Pneumatic Tyres of Rubber, Other, A. Bias - Nylon, Nylon and Aramide. (Total Quantity to be exported 146,000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	4.344
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	29.423
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	4.367
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	1.808
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	7.686
		7	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.000
		8	7A) CARBON BLACK FEED STOCK (CBFS)	48.274
		9	NYLON TYRE CORD FABRIC (DIPPED)	5.970
		10	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.099
		13	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	2.620
		14	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.513
		15	RUBBER CHEMICAL :ANTIOXIDANTS	0.923
		16	RUBBER CHEMICAL :ACCELERATOR	0.460
		17	RUBBER CHEMICAL :RETARDERS	0.087
		18	ZINC OXIDE	2.174
		19	STEARIC ACID	1.205
		20	MICROCRYSTALLINE PETROLEUM WAX	0.801
		21	PRECIPITATED SILICA	0.474
		22	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	3.783
		24	PHENOLIC TACKIFIER RESIN	0.194
		25	INSOLUBLE SULPHUR	0.097
		29	PROCESSING ADDITIVES	0.702
		30	HOMOGENIZING AGENT	0.001
		32	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
		33	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
		34	BLADDERS	0.020
		35	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200
			TOTAL	117.845

Export Item	QTY	Sr. No.	Description	QTY
12. New Pneumatic Tyres of Rubber, Other, B. Radials - Nylon and Polyester. (Total Quantity to be exported 4,000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	10.417
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	18.812
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	9.124
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	6.007
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	4.460
		7	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.000
		8	7A) CARBON BLACK FEED STOCK (CBFS)	48.839
		9	NYLON TYRE CORD FABRIC (DIPPED)	3.126
		10	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.087
		12	STRANDED WIRE, ROPES AND CABLES (BRASS COATED STEEL TYRE CORD)	6.097
		13	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	2.447
		14	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.418
		15	RUBBER CHEMICAL :ANTIOXIDANTS	1.229
		16	RUBBER CHEMICAL :ACCELERATOR	0.592
		17	RUBBER CHEMICAL :RETARDERS	0.108
		18	ZINC OXIDE	1.910
		19	STEARIC ACID	0.844
		20	MICROCRYSTALLINE PETROLEUM WAX	0.761
		21	PRECIPITATED SILICA	0.852
		22	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	3.881
		24	PHENOLIC TACKIFIER RESIN	0.532
		25	INSOLUBLE SULPHUR	0.475
		27	AGEING RESISTANCE CHEMICAL (PERKALINK-900 / HVA -2)	0.108
		28	AGEING RESISTANCE CHEMICAL (HTS)	0.098
		29	PROCESSING ADDITIVES	0.523
		30	HOMOGENIZING AGENT	0.433



		31	COBALT BORON COMPLEX-COBALT 22.5% (MONO BOND)	0.026
		32	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
		33	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
		34	BLADDERS	0.020
		35	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200
			TOTAL	124.06 1

Export Item	QTY	Sr. No.	Description	QTY
13. Solid Rubber Tyres for Motor Vehicles. (Total Quantity to be exported 131,000.00 kgs)	100 kgs	2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	50.235
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	5.016
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	0.243
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	0.707
		7	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.000
		8	7A) CARBON BLACK FEED STOCK (CBFS)	57.667
		13	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	1.264
		14	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.528
		15	RUBBER CHEMICAL :ANTIOXIDANTS	0.890
		16	RUBBER CHEMICAL :ACCELERATOR	0.879
		17	RUBBER CHEMICAL :RETARDERS	0.170
		18	ZINC OXIDE	2.806
		19	STEARIC ACID	1.091
		20	MICROCRYSTALLINE PETROLEUM WAX	0.026
		21	PRECIPITATED SILICA	0.954
		22	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	1.510
		23	PETROLEUM TACKIFIER RESIN	0.034
		24	PHENOLIC TACKIFIER RESIN	0.350
		25	INSOLUBLE SULPHUR	0.488
		30	HOMOGENIZING AGENT	0.025

A. J. Kumar

दिलीप कुमार/DILIP KUMAR
उप-निदेशक विदेश व्यापार/Dy. DGFT
विदेश व्यापार महानिदेशालय/DGFT
वाणिज्य एवं उद्योग मंत्रालय
Ministry of Commerce & Industry
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

			TOTAL	126.40 1
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Export Item	QTY	Sr. No.	Description	QTY
14. New Pneumatic Tyres of Rubber, Of a kind used on Buses or Lorries : B. Radials - All steel. (Total Quantity to be exported 1,000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	29.480
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	7.548
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	2.725
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	4.182
		6	HALO BUTYL RUBBER - CHLORO BUTYL RUBBER (CIIR) / BROMO BUTYL RUBBER (BIIR)	1.979
		7	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.000
		8	7A) CARBON BLACK FEED STOCK (CBFS)	41.146
		9	NYLON TYRE CORD FABRIC (DIPPED)	0.032
		12	STRANDED WIRE, ROPES AND CABLES (BRASS COATED STEEL TYRE CORD)	13.639
		14	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.243
		15	RUBBER CHEMICAL :ANTIOXIDANTS	1.490
		16	RUBBER CHEMICAL :ACCELERATOR	0.645
		17	RUBBER CHEMICAL :RETARDERS	0.040
		18	ZINC OXIDE	2.395
		19	STEARIC ACID	0.445
		20	MICROCRYSTALLINE PETROLEUM WAX	0.509
		21	PRECIPITATED SILICA	2.242
		22	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	0.610
		23	PETROLEUM TACKIFIER RESIN	0.687
		24	PHENOLIC TACKIFIER RESIN	0.834
		25	INSOLUBLE SULPHUR	1.042
		26	SILANE COUPLING AGENT	0.380
		27	AGEING RESISTANCE CHEMICAL (PERKALINK-900 / HVA -2)	0.806
		28	AGEING RESISTANCE CHEMICAL (HTS)	0.495
		29	PROCESSING ADDITIVES	0.347
		30	HOMOGENIZING AGENT	1.308
		31	COBALT BORON COMPLEX-COBALT 22.5% (MONO BOND)	0.133
		32	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
		33	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
		34	BLADDERS	0.020
		35	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200

			TOTAL	117.03
				5

Rubber Chemicals & misc. chemicals may be allowed as per general note of the Hand Book of Procedure, Vol. II. for all export items

RA may take consequential action as per Policy / Procedures

45	Case No.:14/13/87-ALC1/2019	Party Name:SHUBHADA POLYMERS PRODUCTS (PVT) LTD	Meet No/Date:19/87-ALC1/2019 12.03.2020	Status: Deferred
	HQ File :01/87/050/00468/AM20/	RLA File :03/95/040/00813/AM20/	Lic.No/Date:0310832872 19.11.2019	
Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by DPIIT.				

46	Case No.:15/13/87-ALC1/2019	Party Name:GUJARAT FLUORO CHEMICALS LIMITED	Meet No/Date:19/87-ALC1/2019 12.03.2020	Status: Deferred
	HQ File :01/87/050/00469/AM20/	RLA File :34/24/040/00231/AM20/	Lic.No/Date:3410045629 19.11.2019	
Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-				
a) Technical descriptions/specifications, percentage composition (by weight) of the products to be exported. b) Detailed manufacturing process along with technical justification for wastages claimed at each stage and each of the materials required in the manufacturing process. c) Chemical name, Technical specifications of items proposed to be imported. d) Whether the scrap generated in the process is being reused or not. If not the technical justification for its non-use may be furnished. If the scrap is being sold, the sale value/commercial value may be indicated. e) Material balance indicating calculative statement of the requirement of each of item for manufacture of each of export product. f) Complete chemical reaction with molecular weight percentage yielded. g) Stoichiometric material balance h) Guaranteed norms of consumption				

47	Case No.:16/13/87-ALC1/2019	Party Name:EXPANDED POLYMER SYSTEMS PVT. LTD	Meet No/Date:19/87-ALC1/2019 12.03.2020	Status: Deferred
	HQ File :01/87/050/00470/AM20/	RLA File :03/94/040/00651/AM20/	Lic.No/Date:0310832901 20.11.2019	
Decision : The committee considered the case as per agenda and noted that a DL was issued to the firm . However, firm has not replied the DL Therefore, committee decided that a final reminder to firm in this regard may be issued and deferred the case				

48	Case No.:1/16/87-ALC1/2019	Party Name:PARIKH PACKAGING PRIVATE LIMITED	Meet No/Date:19/87-ALC1/2019 12.03.2020	Status: Deferred
	HQ File :01/87/050/00510/AM20/	RLA File :08/24/040/00298/AM20/	Lic.No/Date:0810146824 20.12.2019	

Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-

- a) Specification of printing ink indicating percentage solid content.
- b) Area of packaging material to be printed in square meter.

Case No.: 2/16/87-ALC1/2019	Party Name:PARIKH PACKAGING PRIVATE LIMITED	Meet No/Date:19/87-ALC1/2019 12.03.2020	Status: Deferred
HQ File 49 :01/87/050/00511/AM20/	RLA File :08/24/040/00297/AM20/	Lic.No/Date:0810146825 20.12.2019	

Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-

- a) Exact specification of item no.5 with type of plastic to be imported.

Case No.: 3/16/87-ALC1/2019	Party Name:PARIKH PACKAGING PRIVATE LIMITED	Meet No/Date:19/87-ALC1/2019 12.03.2020	Status: Deferred
HQ File 50 :01/87/050/00512/AM20/	RLA File :08/24/040/00301/AM20/	Lic.No/Date:0810146826 20.12.2019	

Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-

- a) Area of export item in Sq meter.
- b) Exact specification of item no.4 with catalogue.
- c) Specification of printing ink indicating percentage solid content.

Case No.: 4/16/87-ALC1/2019	Party Name:PLASTIC PRODUCTS ENGINEERING COMPANY	Meet No/Date:19/87-ALC1/2019 12.03.2020	Status: Deferred
HQ File 51 :01/87/050/00513/AM20/	RLA File :08/24/040/00284/AM20/	Lic.No/Date:0810146828 23.12.2019	

Decision : The committee considered the case as per agenda and noted that firm was asked for hard copy of the application. However, same has not been received. Therefore, committee decided to reminder to firm and deferred the case.

Case No.: 5/16/87-ALC1/2019	Party Name:KANODIA TECHNOPLAST LIMITED	Meet No/Date:19/87-ALC1/2019 12.03.2020	Status: Approved
HQ File 52 :01/87/050/00514/AM20/	RLA File :05/23/040/00366/AM20/	Lic.No/Date:0510413034 23.12.2019	

Decision: Based on the examination of the case of firm by Technical Expert (Consultant {SK}) in File No. 01/87/050/00514/AM20, the Committee decided to ratify following norms:-

EXPORT ITEM	QUANTITY	IMPORT ITEM	QUANTITY
METALLISED CAST POLYPROPYLENE FILM (10 MM TO 100 MM)	291.500 MT	PROPYLENE COPOLYMERS (RD368CF)	300.245 MT
RA may take consequential action as per Policy / Procedures			

Dilip Kumar

Case No.: 6/16/87- ALC1/2019	Party Name:KANODIA TECHNOPLAST LIMITED	Meet No/Date:19/87- ALC1/2019 12.03.2020	Status: Approved								
HQ File :01/87/050/00515/AM20/	RLA File :05/23/040/00367/AM20/	Lic.No/Date:0510413035 23.12.2019									
Decision: Based on the examination of the case of firm by Technical Expert (Consultant {SK}) in File No. 01/87/050/00515/AM20, the Committee decided to ratify following norms:-											
<table border="1"> <thead> <tr> <th>EXPORT ITEM</th><th>QUANTITY</th><th>IMPORT ITEM</th><th>QUANTITY</th></tr> </thead> <tbody> <tr> <td>METALLISED CAST POLYPROPYLENE FILM (10 TO 100 MICRON)</td><td>291.500 MT</td><td>PROPYLENE COPOLYMERS (RD265CF)</td><td>300.245 MT</td></tr> </tbody> </table>				EXPORT ITEM	QUANTITY	IMPORT ITEM	QUANTITY	METALLISED CAST POLYPROPYLENE FILM (10 TO 100 MICRON)	291.500 MT	PROPYLENE COPOLYMERS (RD265CF)	300.245 MT
EXPORT ITEM	QUANTITY	IMPORT ITEM	QUANTITY								
METALLISED CAST POLYPROPYLENE FILM (10 TO 100 MICRON)	291.500 MT	PROPYLENE COPOLYMERS (RD265CF)	300.245 MT								
RA may take consequential action as per Policy / Procedures											

Case No.: 10/16/87- ALC1/2019	Party Name:PARIKH PACKAGING PRIVATE LIMITED	Meet No/Date:19/87- ALC1/2019 12.03.2020	Status: Deferred
HQ File :01/87/050/00519/AM20/	RLA File :08/24/040/00304/AM20/	Lic.No/Date:0810146848 26.12.2019	
Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-			
a) Area of export item in Sq meter. b) Specification of printing ink indicating percentage solid content. c) Exact specification of item no.6 with type of Plastic to be imported.			

Case No.: 13/16/87- ALC1/2019	Party Name:HUHTAMAKI PPL LIMITED	Meet No/Date:19/87- ALC1/2019 12.03.2020	Status: Deferred
HQ File :01/87/050/00522/AM20/	RLA File :03/94/040/00703/AM20/	Lic.No/Date:0310833723 26.12.2019	
Decision : The committee considered the case as per agenda and noted that firm was asked for hard copy of the application. However, same has not been received. Therefore, committee decided to reminder to firm and deferred the case.			

Case No.: 14/16/87- ALC1/2019	Party Name:SAMPARK INDUSTRIES LTD	Meet No/Date:19/87- ALC1/2019 12.03.2020	Status: Deferred
HQ File :01/87/050/00523/AM20/	RLA File :05/24/040/00589/AM20/	Lic.No/Date:0510413096 26.12.2019	
Decision : The committee considered the case as per agenda and noted that firm was asked for hard copy of the application. However, same has not been received. Therefore, committee decided to issue a reminder to firm and deferred the case.			

Case No.: 15/16/87- ALC1/2019	Party Name:HINDUSTAN ADHESIVES LTD	Meet No/Date:19/87- ALC1/2019 12.03.2020	Status: Deferred
HQ File :01/87/050/00524/AM20/	RLA File :05/23/040/00373/AM20/	Lic.No/Date:0510413100 26.12.2019	
Decision : The Committee considered the case as per agenda and decided to issue deficiency			

A. K. Kumar

letter to the authorization holder for submission of the following information and deferred the case:-

- Technical descriptions/specifications, percentage composition (by weight) of the products to be exported.
- Detailed manufacturing process along with technical justification for wastages claimed at each stage and each of the materials required in the manufacturing process.
- Chemical name, Technical specifications of items proposed to be imported.
- Whether the scrap generated in the process is being reused or not. If not the technical justification for its non-use may be furnished. If the scrap is being sold, the sale value/commercial value may be indicated.
- Material balance indicating calculative statement of the requirement of each of item for manufacture of each of export product.
- Manufacturing process in detail indicating wastage involved
- Detail of indigenous input
- Wastage claimed and justification for the same.

Case No.: 16/16/87-ALC1/2019	Party Name:ZENITH INDUSTRIAL RUBBER PRODUCTS PVT. LTD	Meet No/Date:19/87-ALC1/2019 12.03.2020	Status: Approved
HQ File :01/87/050/00525/AM20/	RLA File :03/95/040/00911/AM20/	Lic.No/Date:0310833732 27.12.2019	

Decision: Based on the technical comments of Department for Promotion of Industry and Internal Trade furnished vide their communication No. P-47011/46/2019-TSW dated 05.03.2020, Committee decided to ratify the license as under:

EXPORT ITEM	QUANTITY	IMPORT ITEM	Qty. recommended in Kg for unit Kg of resultant product
RUBBER FLOOR COVERINGS & MATS	3,00,000 Kg	1.NATURAL RUBBER	0.225 kg
		2.EPDM SYNTHETIC RUBBER	0.250 kg
		3.ZINC OXIDE	0.021 kg
		4.ANTIOXIDANT - KUMANOX / IONOL	0.007 kg
		5.ACCELERATORS - CBS	0.009 kg
		6.ACCELERATORS - TMTD	0.003 kg
		7.TITANIUM DI-OXIDE	0.025 kg
		8.BASE OIL T-110	0.067 kg
		9.STEARIC ACID	0.012 kg
		10.COUPLING AGENT - SI-69	0.008 kg
		11.CONSUMABLE : SILICON EMULSION	0.006 kg
		12.PACKING MATERIAL : PLASTIC PALLETS	300 Nos. For 3,00,000 kg of export

Note: 1. There should be a value cap on Antioxidant, Accelerators & retarder (rubber chemicals) and titanium oxide, stearic acid & coupling agent (miscellaneous chemicals) as per general note 8 of the Hand Book of Procedure Vol.II

2. All the Plastic Pallets will be exported back along with the export item.

RA may take consequential action as per Policy / Procedures

59	Case No.: 17/16/87-ALC1/2019	Party Name:MALAYA RUB-TECH INDUSTRIES	Meet No/Date:19/87-ALC1/2019 12.03.2020	Status: Deferred
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Dilip Kumar

दिलीप कुमार/DILIP KUMAR
उप महानिदेशक विदेश व्यापार/Dy. DGFT
विदेश व्यापार महानिदेशालय/DGFT
वाणिज्य एवं उद्योग मंत्रालय
Ministry of Commerce & Industry
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

HQ File :01/87/050/00526/AM20/	RLA File :10/24/040/00080/AM20/	Lic.No/Date:1010060355 27.12.2019
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Decision : The committee considered the case as per agenda and noted that firm was asked for hard copy of the application. However, same has not been received. Therefore, committee decided to reminder to firm and deferred the case.

Case No.: 18/16/87- ALC1/2019	Party Name:WELSET PLAST EXTRUSIONS PVT.LTD.	Meet No/Date:19/87- ALC1/2019 12.03.2020	Status: Deferred
HQ File :01/87/050/00527/AM20/	RLA File :03/95/040/00746/AM20/	Lic.No/Date:0310833740 27.12.2019	
Decision : The committee considered the case as per agenda and noted that firm was asked for hard copy of the application. However, same has not been received. Therefore, committee decided to reminder to firm and deferred the case.			

Case No.: 20/16/87- ALC1/2019	Party Name:JESONS INDUSTRIES LTD.	Meet No/Date:19/87- ALC1/2019 12.03.2020	Status: Approved
HQ File :01/87/050/00529/AM20/	RLA File :03/94/040/00794/AM20/	Lic.No/Date:0310833763 30.12.2019	
Decision : Based on the examination of the case of firm by Technical Expert (Consultant {SK}) in File No. 01/87/050/00529/AM20, the Committee decided to ratify following norms:-			

EXPORT ITEM	QUANTITY	IMPORT ITEM	QUANTITY
POLYVINYL ACETATE HOMO-POLYMER EMULSION (HAVING MINIMUM SOLID CONTENT 60%)	225000.000 kg	VINYL ACETATE MONOMER	129690.000 kg
		POLYVINYL ALCOHOL	2362.500 kg
RA may take consequential action as per Policy / Procedures			

Case No.: 21/16/87- ALC1/2019	Party Name:ZENITH INDUSTRIAL RUBBER PRODUCTS PVT. LTD	Meet No/Date:19/87- ALC1/2019 12.03.2020	Status: Approved
HQ File :01/87/050/00530/AM20/	RLA File :03/95/040/00945/AM20/	Lic.No/Date:0310833798 31.12.2019	
Decision : Based on the technical comments of Department for Promotion of Industry and Internal Trade furnished vide their communication No. P-47011/46/2019/-TSW dated 05.03.2020, Committee decided to ratify the license as under:			

EXPORT ITEM	QUANTITY	IMPORT ITEM	Qty. recommended in Kg for unit Kg of resultant product
RUBBER COMPOUNDED SHEETS	300000.000 Kg	1. NATURAL RUBBER RSS	0.225 kg
		2. EPDM RUBBER	0.395 kg
		3. ZINC OXIDE	0.021 kg
		4. ANTIOXIDANT - KUMANOX / IONOL	0.008 kg
		5. ACCELERATORS - CBS	0.012 kg
		6. ACCELERATORS - TMTD	0.005 kg

		7. CARBON BLACK	0.125 kg
		8. BONDING AGENT LIKE SI-69	0.005 kg
		9. STEARIC ACID	0.010 kg
		10. CONSUMABLES : SILICON EMULSION	0.005 kg
		11. PACKING MATERIAL : PLASTIC PALLET	300 Nos. For 3,00,000 kg of export
Note: 1. There should be a value cap on Antioxidant & Accelerators as per general note 8 of the Hand Book of Procedure Vo.II			
2. All the Plastic Pallets will be exported back with the export item.			
RA may take consequential action as per Policy / Procedures			

Case No.:22/16/87- ALC1/2019	Party Name:PARIKH PACKAGING PRIVATE LIMITED	Meet No/Date:19/87- ALC1/2019 12.03.2020	Status: Deferred
HQ File :01/87/050/00531/AM20/	RLA File :08/24/040/00299/AM20/	Lic.No/Date:0810146889 31.12.2019	
63 Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:- a) Area of export item in square meter. b) Exact specification of item no.3 with catalogue c) Specification of printing ink indicating percentage solid content.			

Case No.:25/16/87- ALC1/2019	Party Name:BALKRISHNA INDUSTRIES LIMITED	Meet No/Date:19/87- ALC1/2019 12.03.2020	Status: Deferred
HQ File :01/87/050/00534/AM20/	RLA File :03/94/040/00764/AM20/	Lic.No/Date:0310833857 02.01.2020	
64 Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by DPIIT			

Case No.:26/16/87- ALC1/2019	Party Name:KANODIA TECHNOPLAST LIMITED	Meet No/Date:19/87- ALC1/2019 12.03.2020	Status: Approved								
HQ File :01/87/050/00535/AM20/	RLA File :05/23/040/00388/AM20/	Lic.No/Date:0510413188 02.01.2020									
65 Decision : Based on the examination of the case of firm by Technical Expert (Consultant {SK}) in File No. 01/87/050/00535/AM20, the Committee decided to ratify following norms:-											
<table border="1"> <thead> <tr> <th>EXPORT ITEM</th><th>QUANTITY</th><th>IMPORT ITEM</th><th>QUANTITY</th></tr> </thead> <tbody> <tr> <td>CPP PLAIN FILM/CPP MILKY FILM (15 MM TO 100 MICRON)</td><td>146.000 MT</td><td>POLYPROPYLENE (HD915CF)</td><td>150.380 MT</td></tr> </tbody> </table>				EXPORT ITEM	QUANTITY	IMPORT ITEM	QUANTITY	CPP PLAIN FILM/CPP MILKY FILM (15 MM TO 100 MICRON)	146.000 MT	POLYPROPYLENE (HD915CF)	150.380 MT
EXPORT ITEM	QUANTITY	IMPORT ITEM	QUANTITY								
CPP PLAIN FILM/CPP MILKY FILM (15 MM TO 100 MICRON)	146.000 MT	POLYPROPYLENE (HD915CF)	150.380 MT								
RA may take consequential action as per Policy / Procedures											

Case No.:27/16/87- ALC1/2019	Party Name:KANODIA TECHNOPLAST LIMITED	Meet No/Date:19/87- ALC1/2019 12.03.2020	Status: Approved
HQ File	RLA File	Lic.No/Date:0510413190	
66			

Sd/- J. Kumar

Case No.: 28/16/87- ALC1/2019	Party Name:BALKRISHNA INDUSTRIES LIMITED	Meet No/Date:19/87- ALC1/2019 12.03.2020	Status: Deferred
HQ File :01/87/050/00537/AM20/	RLA File :03/94/040/00767/AM20/	Lic.No/Date:0310833865 02.01.2020	

Decision : The committee considered the case as per agenda and noted that firm was asked for hard copy of the application. However, same has not been received. Therefore, committee decided to reminder to firm and deferred the case.

68	Case No.:30/16/87-ALC1/2019	Party Name:DASHMESH RUBBER INDUSTRIES PVT.LTD.	Meet No/Date:19/87-ALC1/2019 12.03.2020	Status: Deferred
	HQ File :01/87/050/00539/AM20/	RLA File :52/24/040/00053/AM20/	Lic.No/Date:5210043291 02.01.2020	

Decision : The committee considered the case as per agenda and noted that firm was asked for hard copy of the application. However, same has not been received. Therefore, committee decided to reminder to firm and deferred the case.

69	Case No.: 29/16/87-ALC1/2019	Party Name: GALA SHRINK FIT	Meet No/Date: 19/87-ALC1/2019 12.03.2020	Status: Deferred
	HQ File :01/87/050/00538/AM20/	RLA File :03/94/040/00736/AM20/	Lic.No/Date:0310833876 03.01.2020	

Decision : The committee considered the case as per agenda and noted that firm was asked for hard copy of the application. However, same has not been received. Therefore, committee decided to reminder to firm and deferred the case.

Case No.:34/16/87- ALC1/2019	Party Name:SHYAMALI EXPORT,	Meet No/Date:19/87- ALC1/2019 12.03.2020	Status: Approved
HQ File :01/87/050/00543/AM20/	RLA File :04/24/040/00147/AM20/	Lic.No/Date:0410166408 03.01.2020	

Decision :Based on the examination of the case of firm by Technical Expert (Consultant {SK}) in File No. 01/87/050/00543/AM20, the Committee decided to ratify following norms:-

41

Help comment

विभागाध्यक्ष/डी.एल.पी. कुमार
उप महानिदेशक विदेश व्यापार/Dy. DGFT
विदेश व्यापार महानिदेशालय/DGFT
वाणिज्य एवं उद्योग मंत्रालय
Ministry of Commerce & Industry
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

Case No.: 35/16/87-ALC1/2019	Party Name:TINNA RUBBER AND INFRASTRUCTURE LTD.	Meet No/Date:19/87-ALC1/2019 12.03.2020	Status: Approved
HQ File :01/87/050/00544/AM20/	RLA File :05/24/040/00168/AM20/	Lic.No/Date:05104132 30 07.01.2020	
Decision : Based on the technical comments of DPIIT furnished vide their communication No. P-47014/74/2009-TSW dated 11.03.2020, Committee decided to ratify license as under:			
EXPORT ITEM	QUANTITY (MT)	IMPORT ITEM	QUANTITY (MT)
CRUMB RUBBER POWDER	1125.0 MT	USED RUBBER TYRE SCRAP {WITH MULTIPLE *CUTS/ SHREDS/ PRESS BALED)	1260.0 MT
Subject to condition that the firm has having valid NOC from MOEF and CC and all other statutory compliance for the import of used rubber tyre.			
RA may take consequential action as per Policy / Procedures			

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Case No.:36/16/87-ALC1/2019	Party Name:VISION PRODUCTS (P) LTD	Meet No/Date:19/87-ALC1/2019 12.03.2020	Status:Approved
HQ File :01/87/050/00545/AM20/	RLA File :34/24/040/00311/AM20/	Lic.No/Date:3410045775 09.01.2020	
Decision :Based on the examination of the case of firm by Technical Expert (Consultant {DNM}) in File No. 01/87/050/00545/AM20, the Committee decided to adopt following norms:-			
EXPORT ITEM	QUANTITY	IMPORT ITEM	QUANTITY
ALKYD RESIN VLK-3070-70%	1Kg	SOYA FATTY ACID	0.306 Kg
		PENTAERYTHRITOL	0.187 Kg
		PIHTHALIC ANHYDRIDE	0.272 Kg
		MIX-XYLENE Relevant	0.058 kg
		SOLVENTS : { WHITE SPIRIT / OCS CUT - 38140010 / MTO [MINERAL TERPENTINE OIL] - 27101990 }	0.250 kg
RA may take consequential action as per Policy / Procedures			

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Case No.: 37/16/87-ALC1/2019	Party Name:VISION PRODUCTS (P) LTD	Meet No/Date:19/87-ALC1/2019 12.03.2020	Status: Approved
HQ File :01/87/050/00546/AM20/	RLA File :34/24/040/00310/AM20/	Lic.No/Date:3410045776 09.01.2020	
Decision : Based on the examination of the case of firm by Technical Expert (Consultant {DNM}) in File No. 01/87/050/00546/AM20, the Committee decided to adopt following norms:-			
EXPORT ITEM	QUANTITY	IMPORT ITEM	QUANTITY
ALKYD RESIN VLK-3061-60%	1Kg	SOYA FATTY ACID	0.325 Kg
		PHTHALIC ANHYDRIDE	0.192 Kg
		GLYCERINE	0.158 Kg
		MIX-XYLENE	0.10 kg
		MTO [MINERAL TERPENTINE OIL]	0.30 kg

73

RA may take consequential action as per Policy / Procedures			

74	Case No.:1/19/87-ALC1/2019	Party Name:VISION POLYMER PVT LTD	Meet No/Date:19/87- ALC1/2019 12.03.2020	Status: Deferred
	HQ File :01/87/050/00606/AM20/	RLA File :34/24/040/00354/AM20/	Lic.No/Date:3410045879 14.02.2020	
Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm as per Para 6 of Policy Circular No.23/2015-20 dated 15.05.2019				

75	Case No.:2/19/87-ALC1/2019	Party Name:VISION PRODUCTS PRIVATE LIMITED	Meet No/Date:19/87- ALC1/2019 12.03.2020	Status: Deferred
	HQ File :01/87/050/00607/AM20/	RLA File :34/24/040/00357/AM20/	Lic.No/Date:3410045882 17.02.2020	
Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm as per Para 6 of Policy Circular No.23/2015-20 dated 15.05.2019				

76	Case No.:3/19/87-ALC1/2019	Party Name:POLYMER TECHNOLOGY GROUP	Meet No/Date:19/87- ALC1/2019 12.03.2020	Status: Deferred
	HQ File :01/87/050/00608/AM20/	RLA File :05/24/040/00723/AM20/	Lic.No/Date:0510413635 18.02.2020	
Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm as per Para 6 of Policy Circular No.23/2015-20 dated 15.05.2019				

77	Case No.:4/19/87-ALC1/2019	Party Name:BAGLA POLIFILMS LIMITED	Meet No/Date:19/87- ALC1/2019 12.03.2020	Status: Deferred
	HQ File :01/87/050/00609/AM20/	RLA File :05/23/040/00407/AM20/	Lic.No/Date:0510413646 18.02.2020	
Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm as per Para 6 of Policy Circular No.23/2015-20 dated 15.05.2019				

78	Case No.:5/19/87-ALC1/2019	Party Name:G L S FILMS INDUSTRIES PVT LTD	Meet No/Date:19/87- ALC1/2019 12.03.2020	Status: Deferred
	HQ File :01/87/050/00610/AM20/	RLA File :05/23/040/00447/AM20/	Lic.No/Date:0510413655 19.02.2020	
Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm as per Para 6 of Policy Circular No.23/2015-20 dated 15.05.2019				

79	Case No.:6/19/87-ALC1/2019	Party Name:MEXIM ADHESIVE TAPES PVT	Meet No/Date:19/87- ALC1/2019	Status: Deferred
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दिनेश कुमार/DILIP KUMAR
 उप-निदेशक विदेश व्यापार/Dy. DGFT
 विदेश व्यापार निदेशालय/DGFT
 वाणिज्य एवं उद्योग मंत्रालय
 Ministry of Commerce & Industry
 उद्योग भवन, नई दिल्ली
 Udyog Bhawan, New Delhi

	LTD	12.03.2020	
HQ File :01/87/050/00611/AM20/	RLA File :03/95/040/01091/AM20/	Lic.No/Date:0310835003 21.02.2020	
Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm as per Para 6 of Policy Circular No.23/2015-20 dated 15.05.2019			

80	Case No.:7/19/87-ALC1/2019	Party Name:AUM UDYOG	Meet No/Date:19/87-ALC1/2019 12.03.2020	Status: Deferred
	HQ File :01/87/050/00612/AM20/	RLA File :05/23/040/00445/AM20/	Lic.No/Date:0510413693 24.02.2020	
Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm as per Para 6 of Policy Circular No.23/2015-20 dated 15.05.2019				

81	Case No.:10/19/87-ALC1/2019	Party Name:ALUPLAST INDIA PRIVATE LIMITED	Meet No/Date:19/87-ALC1/2019 12.03.2020	Status: Deferred
	HQ File :01/87/050/00615/AM20/	RLA File :34/24/040/00299/AM20/	Lic.No/Date:3410045902 24.02.2020	
Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm as per Para 6 of Policy Circular No.23/2015-20 dated 15.05.2019				

82	Case No.:8/19/87-ALC1/2019	Party Name:INTERNATIONAL CONVEYORS LIMITED	Meet No/Date:19/87-ALC1/2019 12.03.2020	Status: Deferred
	HQ File :01/87/050/00613/AM20/	RLA File :03/94/040/00994/AM20/	Lic.No/Date:0310835049 25.02.2020	
Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm as per Para 6 of Policy Circular No.23/2015-20 dated 15.05.2019				

83	Case No.:9/19/87-ALC1/2019	Party Name:MALAYA RUB-TECH INDUSTRIES	Meet No/Date:19/87-ALC1/2019 12.03.2020	Status: Deferred
	HQ File :01/87/050/00614/AM20/	RLA File :10/24/040/00106/AM20/	Lic.No/Date:1010060408 25.02.2020	
Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm as per Para 6 of Policy Circular No.23/2015-20 dated 15.05.2019				

84	Case No.:11/19/87-ALC1/2019	Party Name:RMX INDUSTRIES	Meet No/Date:19/87-ALC1/2019 12.03.2020	Status: Deferred
	HQ File :01/87/050/00616/AM20/	RLA File :30/24/040/00068/AM20/	Lic.No/Date:3010105075 25.02.2020	
Decision : The committee considered the case as per agenda and noted that the Hard Copy of the				

Dilip Kumar

दिलीप कुमार/DILIP KUMAR
उप नृहानिदेशक विदेश व्यापार/Dy. DGFT
विदेश व्यापार मृहानिदेशालय/DGFT
वाणिज्य एवं उद्योग मंत्रालय
Ministry of Commerce & Industry
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

application has not been received. Therefore, committee decided to obtain the same from firm as per Para 6 of Policy Circular No.23/2015-20 dated 15.05.2019

85	Case No.:12/19/87-ALC1/2019	Party Name:ITC LIMITED	Meet No/Date:19/87-ALC1/2019 12.03.2020	Status: Deferred
	HQ File :01/87/050/00617/AM20/	RLA File :04/24/040/00161/AM20/	Lic.No/Date:0410166561 26.02.2020	
Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm as per Para 6 of Policy Circular No.23/2015-20 dated 15.05.2019				

86	Case No.:13/19/87-ALC1/2019	Party Name:ITC LIMITED	Meet No/Date:19/87-ALC1/2019 12.03.2020	Status: Deferred
	HQ File :01/87/050/00618/AM20/	RLA File :04/24/040/00160/AM20/	Lic.No/Date:0410166562 26.02.2020	
Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm as per Para 6 of Policy Circular No.23/2015-20 dated 15.05.2019				

87	Case No.:14/19/87-ALC1/2019	Party Name:DINMAN POLYPACKS PVT.LTD.,	Meet No/Date:19/87-ALC1/2019 12.03.2020	Status: Deferred
	HQ File :01/87/050/00619/AM20/	RLA File :02/24/040/00196/AM20/	Lic.No/Date:0210209794 26.02.2020	
Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm as per Para 6 of Policy Circular No.23/2015-20 dated 15.05.2019				

88	Case No.:15/19/87-ALC1/2019	Party Name:GLEN INDUSTRIES PRIVATE LIMITED	Meet No/Date:19/87-ALC1/2019 12.03.2020	Status: Deferred
	HQ File :01/87/050/00620/AM20/	RLA File :02/24/040/00192/AM20/	Lic.No/Date:0210209795 27.02.2020	
Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:- a) Catalogue of Import item. b) Details of indigenous input along with quantity.				

Meeting ended with a vote of thanks to the Chair.

Dilip Kumar

दिलीप कुमार/DILIP KUMAR
उप महानिदेशक विदेश व्यापार/Dy. DGFT
विदेश व्यापार महानिदेशालय/DGFT
वाणिज्य एवं उद्योग मंत्रालय
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Udyog Bhawan, New Delhi